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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 13/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/6/2016
NAME OF THE PETITIONER(S) : Marg Ltd + 3
NAME OF THE RESPONDENT(S) : Karaikal Port Pvt Ltd + 8
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

①	Shana Malin	Counsel for R2 to R5	Shana Malin
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②	Rajendran Rajharan	Counsel for Indian Bank (R6)	Rajendran Rajharan
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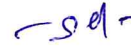
③	S. INDUMATHI RAVI N. SHARMILA	Counsel for 8 th Respondent	N. Sharmila
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④	DEV ESTHWAAR J Ms. Shivakumar & Suresh	Counsel for Karaikal port	J. Dev
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⑤	V-J. ARUL RAJ N.P. VISWAS K	Counsel for Petitioner ———	V-J. Arul Raj
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ORDER

Counsel representing both the parties are present. Counsel for petitioners prayed time stating that there is a chance for settling the matter between the parties and the process has already commenced. He prayed time for making submissions in regard to the final outcome of the settlement talks. Time extended at request. Put up on 07.11.2017 at 10.30 A.M.



K Anantha Padmanabha Swamy
Member (Judicial)

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